

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT: DELHI.**

ORDER

In partial modification to this office Order No. 6328-6409/CJM/Central/SS/2026, dated 01-08-2026, the following Ld. Judicial Officers shall hold their Court at Tihar Jail/Mandoli Jail on the dates as mentioned against their names. Rest of the conditions shall remain unchanged.

Sl. No	Name of Ld. Judicial Officers	Day of Duty	Jail Nos.
1	Sh. Nishat Bangarh, JMFC-01, Central, THC, Delhi. R/o 681, Greenview Apartment, Pocket-2, Sector-19, Dwarka, Delhi. Mob. 8146622515. (In place of Ms. Arjinder Kaur, ACJM-02, Central, THC, Successor Officer of Ms. Mansi Malik, ACJM-02).	16-08-2026	Rohini Jail
2	Ms. Nandini Sharma, JMFC-06, West, THC, Delhi R/o 173, Hargobind Enclave, Near Kailash Deepak Hospital, Anand Vihar, Delhi-92 Mob. 7792016133 (In place of Sh. Rahul Katare, JMFC, SE, Dwarka Courts, Delhi.)	16-08-2026	Jail No. 15, & 16 Mandoli jail

(Harshita Mishra)
Chief Judicial Magistrate
Central District, THC, Delhi.
Dated, Delhi the 13/08/26

No. 7061-7077/CJM/Central/SS/2026

Copy forwarded for information and necessary action to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Principal District & Sessions Judges, all District, Delhi/ New Delhi.
04. The Ld. CJMs, all Districts, Delhi/New Delhi.
05. The Officer Incharge, Pool Car, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
06. All the ACJMs/JMsFC, Central District, Delhi.
07. The Ld. Officers Concerned.
08. The Secretary (Law & Judl.) Govt. of NCT of Delhi.
09. The Secretary (Home) Govt. of NCT of Delhi.
10. The Commissioner of Police, Delhi.
11. The Director, Prosecution with the request to depute Ld. APPs as per rule.
12. The ACP/Co-ord.-I, Headquarters-II, Jai Singh Road, New Delhi with the request that necessary provision of transport and security for the Ld. Judicial Officers, deputed for duty be made.
13. The Secretary, Bar Association, THC, PIIC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
14. The Admn. Officer (Judicial), Judicial Branch, Central District, Delhi with the request to inform the Ld. Sessions Judges, Central District, Delhi.
15. The Chief Law Officer, Tihar Jail, Delhi.
16. Central Web-site Committee through LAYER
17. The video Conferencing Room No. 211, Tis Hazari Courts, Delhi